

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 02

Customs Appeal No. 10871 of 2017

(Arising out of OIO-AHM-CUSTM-000-COM-009-16-17 Dated-04/11/2016 passed by
Commissioner of CUSTOMS-AHMEDABAD)

Abhishek Goyal

Director Of M/s Kruti Bulions & Jewellers
10 Chhota Sarafa Diamond Trade Centre
INDORE, MP

.....Appellant

VERSUS

C.C.-Ahmedabad

Custom House, Near All India Radio Navrangpura,
Ahmedabad, Gujarat

.....Respondent

APPEARANCE:

Shri. Sudhanshu Bissa, Advocate for the Appellant
Shri. Rajesh K Agarwal, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

DATE OF HEARING:05.02.2025
DATE OF DECISION:05.02.2025

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10473 of 2017.

(SOMESH ARORA)
MEMBER (JUDICIAL)